NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/43/ (IB)/2017

NAME OF THE PETITIONER(S) : PANKAJ LATH

NAME OF THE RESPONDENT(S) : GALAXY AMAZE KINGDOM LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. The Registry is directed to issue private notice to both the sides. Put up on 12.07.2017 at 10.30 A.M.

C. In fagor dean.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K. ANANTHA PÁDMANABHA SWAMY) MEMBER (JUDICIAL)